

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 70 of 2014, 71 of 2014 & 72 of 2014 &
DFR No. 119 of 2014**

Dated: 3rd April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Reliance Industries Ltd.

... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

... Respondent (s)

Counsel for the Appellant (s):

**Mr. Somiran Sharma,
Mr. Raghav Sharkar,**

Counsel for the Respondent (s):

**Mr. Ashish Tiwari and
Ms. Apoorva Mishra for R-2
Mr. Rajat Nair and
Mr. K.R. Sasiprabhu for R-5**

ORDER

The Learned Counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file Rejoinder on or before 11.4.2014 after serving copy on the other side.

Post the matter on **17.04.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/ts